

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 30 OF 2018 IN
DFR NO. 4148 OF 2017

Dated: 26th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Smt. L. Nagarathna		...	Appellant(s)
	Vs.		
Karnataka Electricity Regulatory Commission & Ors.		...	Respondent(s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Rajesh Chhetri
Mr. Nishant Kumar
Ms. Meenakshi Rawal

Counsel for the Respondent(s) : --

ORDER

List the matter on 05.03.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pr/vt